

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1406 of 2019

IN THE MATTER OF:

A. Balakrishana

...Appellant

Versus

Kotak Mahindra Bank Ltd. & Anr.

...Respondents

Present:

For Appellant : Mr. Gautam Singh, Advocate

For Respondent : Mr. Sanjay Bhatt, Advocate

O R D E R

07.02.2020 List the Appeal 'For Admission (After Notice)' on **25th**
February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/gc